| | Annexure-2 | | | | | | | | | | | | | | |
|--------|---|------------|--------------|----------------|---------------------------|-----------|----------------|------------------------|----------------------|------------|-------------------------|-----------|-----------------|-----------------|--|
| | Name of the corporate debtor: Servel India Private Limited; Date of commencement of CIRP: 08th June 2020; List of creditors as on: 08th December 2020 | | | | | | | | | | | | | | |
| | (Amount in Rs. | | | | | | | | | | | | | | |
| | List of unsecured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | |
| SI No. | Name of | Identifica | Details of C | laims received | Details of claim admitted | | | | | Amount of | Amount of any mutual | Amount of | Amount of claim | Remarks, if any | |
| | creditor | tion No. | | | | | | | | contingent | dues, that may be set - | claim not | under | | |
| | | | | | | | | | | claim | off | admitted | verification | | |
| | | | | | | | | | | | | | | | |
| | | | Date of | Amount | Amount of | Nature of | Amount covered | Whether related party? | % of voting share in | | | | | | |
| | | | receipt | claimed | claim admitted | claim | by Guarantee | | COC | | | | | | |
| | | | | | | | | | | | | | | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | NA | |